such proposal is under consideration of the Government at present.

Development of Villages

3855.SHRI YELLAIAH NANDI : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) whether the Government of Andhra Pradesh has developed a current model for Andhra Pradesh Village Development;
- (b) if so, whether under this programme six lakh students have been sent to villages in the State from January 1, 1997 for a week long programme:
- (c) if so, whether the Union Government have agreed to provide funds for implementation of this scheme;
- (d) if so, whether such schemes are also being implemented in the countries like China, Malaysia and Indonesia; and
- (e) the extent to which the Union Government have provided aid and the extent to which these schemes have helped in developing the villages?

THE MINISTER OF RURAL AREAS AND EMPLOY-MENT (SHRI KINJARAPPU YERRANNAIDU): (a) to (e) Information is being collected and will be laid on the Table of the House.

Ambedkar Housing Scheme

 $3856.\,\text{SHRI}$ SIBU SOREN : Will the PRIME MINISTER be pleased to state:

- (a) the number of people allotted houses under Ambedkar Housing Scheme during 1989;
- (b) the time by which all the registered persons likely to be allotted houses;
- (c) the rate fixed by the DDA for MIG, LIG and Janta Flats:
- (d) whether the total income of registered persons has been considered for fixing the price of flats; and
 - (e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) The DDA has reported that 7439 registrants under the Ambedkar Awas Yojana have been allotted flats upto 28.2.97.

- (b) Due to constraints in the availability of land and infrastructural services, which are providing by other agencies, it is not possible to fix an exact time schedule.
- (c) The present cost of different categories of flats s as under :

 Jnata
 Rs. 1.50 to 1.75 lacs

 LIG
 Rs. 3.50 to 4.00 lacs

 MIG
 Rs. 5.50 to 6.50 lacs

- (d) and (e) The Costing of DDA flats is done on the principle of no profit no loss basis and the income of the registered persons is not taken into consideration while determining the cost. However, while fixing the cost of Janta and LIG flats, the subsidies are provided in the following manner:
 - Liability on account of land component of Janta and Lower Income Group flats is brought down through cross-subsidization.
 - (ii) Over head charges are computed at a lower rates for Janta flats.

Employment

3857. SHRI SOHAN VEER SINGH: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the target fixed to create job opportunities under the new economic policy during the last three years;
- (b) the number of job opportunities created during the above period;
- (c) whether the target fixed in this regard was achieved during the above period; and
- (d) If so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH): (a) to (d) No specific target was fixed to create job opportunities under the new economic policy during the last three years. According to the latest comprehensive survey of employment and unemployment conducted by the NSSO during 1993-94, the estimated number of unemployed persons in the country as per Usual Principal Status was 9 million.

Assessment on Housing Need

3858. SHRI K. PRADHANI: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) whether the Government have made any fresh assessment on the housing need of the rural people in the country;
- (b) if so, the steps taken to provide houses to each and every citizen in the country;
- (c) the schemes drawn up for providing dwelling units to the poor families of Scheduled Castes, Scheduled